

CORRIGENDUM

F.No.296/236/2014-CX.9 (Pt.II)
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs

New Delhi, dated 21st September, 2015

To,
The Chief Commissioners/Directors General (All including LTU),
Joint Secretaries/Commissioners, CBEC (All)
The Principal Commissioners/Commissioners of Central Excise/Service Tax/Customs (All including LTU)
Commissioners/ADGs-DDM/Logistics/Legal Affairs/Publicity & Public Relations

Madam/Sir,

Subject: Building of a comprehensive MIS in CBEC - Instructions

In para 2 (ii) of the Instructions issued vide letter of even number dated 18.9.2015, in place of “Commissioner (Legal)”, the words, “**Commissioner, Directorate of Legal Affairs, CBEC**” may be substituted.

(Surendra Singh)
Under Secretary to the Govt. of India
Tel: 2309 2413

Copy to the Webmaster, CBEC for publication on the CBEC web-site under “Departmental Officers” → “Management Information System (MIS) for CBEC”.